

Name of Corporate Debtor:	Think & Learn Private Limited
Date of Commencement of CIRP:	7/16/2024
List of Creditors as on:	04.10.2024

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Email Id	Bank details	Account no.	IFSC Code
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?									
1	Gautam Ch. Roy	8/17/2024	150,000		Student	No	No	No	No	No	150,000	Form F not submitted	Not available	Not available	Not available	Not available	
2	Javed Pathan	7/31/2024	56500		Student	No	No	No	No	No	56500		javedpathan519	Not available	Not available	Not available	
3	Kirti Bisht	8/21/2024	36000		Student	No	No	No	No	No	36000	Claim is for Whitt	indiafame_12@yahoo.com				
Total			242,500	0		0	0	0	0	0	242,500						

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP (rounded off to the nearest rupee)

Note 2: By virtue of the Interim Order dated 26-09-2024, passed by the Hon'ble Supreme Court of India, the Resolution Professional is required to maintain status quo, and shall not hold any meeting of the Committee of Creditors.